

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:3853
ANSWERED ON:16.12.2011
HYDRO POWER PROJECTS
Dubey Shri Nishikant

Will the Minister of POWER be pleased to state:

- (a) whether several proposals from various States for setting up of hydropower projects are pending with the Union Government; and
- (b) if so, the State-wise details thereof along with the action taken by the Government thereon?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL)

(a) & (b): As per the provisions of the Electricity Act, 2003, concurrence of Central Electricity Authority (CEA) is required for setting up of hydro generation projects estimated to involve capital expenditure exceeding (presently greater than Rs.500 cores) such sum as may be fixed from time to time, by notification by the Central Government. Presently, Detailed Project Reports (DPRs) of ten Hydro Electric projects with aggregate Installed Capacity of 5135 MW are under various stages of examination in CEA, Central Water Commission, Geological Survey of India, Ministry of Water Resources. The State-wise details are given in Annex.